

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

28.

C.A./502/2023 in CP/243(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.07.2024**

NAME OF THE PARTIES: Eden Rose Trading Private Limited

SECTION: 271-273 OF THE COMPANIES ACT, 2013. Rule 11, NCLT Rules, 2016

ORDER

1. Adv Mr. Manish Jha, Ld. Counsel for the Applicant present (VC).
2. By order of the Bench, list this matter on **01.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)